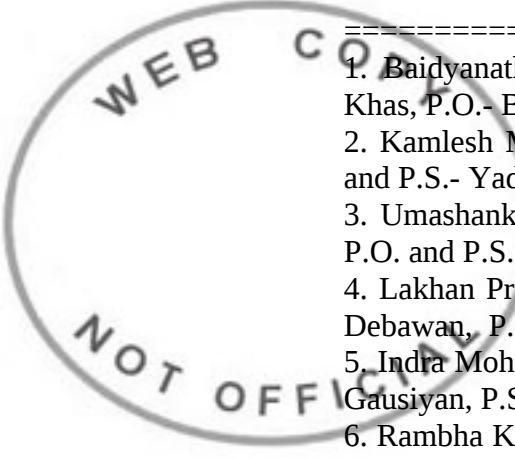
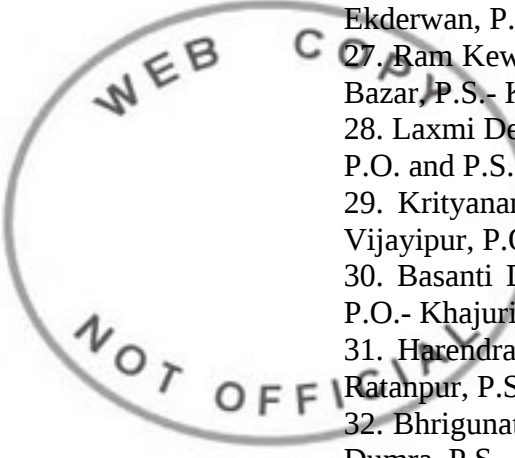
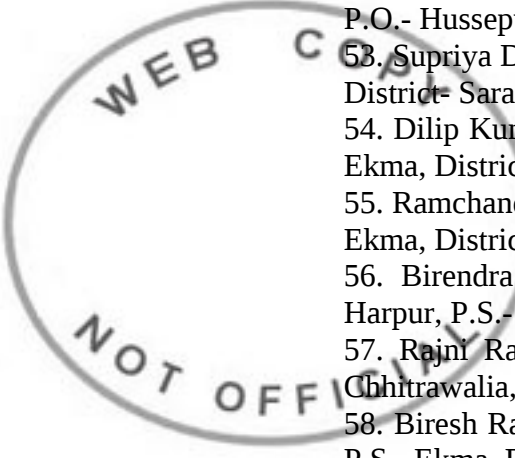


IN THE HIGH COURT OF JUDICATURE AT PATNA

Civil Writ Jurisdiction Case No.6177 of 2016

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1. Baidyanath Kushwaha son of Motilal Kushwaha, resident of village- Sipaya Khas, P.O.- Bishambharpur, P.S.- Kuchaykot, District- Gopalganj
 2. Kamlesh Manjhi son of Rajbanshi Manjhi, resident of village- Hirapakar, P.O. and P.S.- Yadopur, District- Gopalganj
 3. Umashankar Singh son of Shri Ram Singh, resident of village- Masan Thana, P.O. and P.S.- Yadopur, District- Gopalganj
 4. Lakhan Prasad son of Jagdeo Prasad, resident of village- Rampur Khurd, P.O.- Debawan, P.S.- Gopalpur, District- Gopalganj
 5. Indra Mohan Tiwary son of Narendra Nath Tiwary, resident of village and Post- Gausiyan, P.S.- Manjha, District- Gopalganj
 6. Rambha Kumari daughter of Nathuni Singh, resident of village & P.O.- Jhirwan, P.S.- Uchka Gaon, District- Gopalganj
 7. Rajendra Sharma Son of Vishwanath Sharma, resident of village- Ajbi Nagar, P.O.- Dumra, P.S.- Mohammadpur, District- Gopalganj
 8. Manoj Kumar Ram son of Sudarsan Ram, resident of village- Ajbi Nagar, P.O.- Dumra, P.S.- Mohammadpur, District- Gopalganj
 9. Indal Prasad son of Rudal Prasad, resident of village- Kalyanpur, P.O. - Madhopur, P.S.- Barauli, District- Gopalganj
 10. Lalita Kumari daughter of Bharat Singh, resident of village- Parsauni, P.O.- Kasi Tengarhi, P.S.- Mohamadpur, District- Gopalganj
 11. Harishankar Mahto Son of Ramchandra Mahto, resident of village- Tirborwan, P.O.- Bhit Bherwan, P.S.- Gopalganj, District- Gopalganj
 12. Ram Prasad Chaudhary Son of Jawahir Yadav, resident of village- Ameya, P.O.- Mahuawan, P.S.- Kateya, District- Gopalganj
 13. Balister Ram son of Tuntun Ram, resident of village- Tirborwan, P.O.- Bhit Bherwan, P.S.- Gopalganj, District- Gopalganj
 14. Sunita Kumari daughter of Rajendra Lal Srivastava, resident of village and P.O.- Mahuawan, P.S.- Kateya, District- Gopalganj
 15. Surendra Sah son of late Raja Ram Sah, resident of village and P.O.- Nawada, P.S.- Barauli, District- Gopalganj
 16. Poonam Kumari Tiwary, daughter of Satyananrayan Tiwary, resident of village- Brindawan, P.O. and P.S.- Thawe, District- Gopalganj
 17. Saroj Kumari wife of Binod Sahi, resident of village- Balthari, P.S.- Kuchaykot, District- Gopalganj
 18. Jagarnath Manjhi sonof Singasan Manjhi, resident of village- Jamsari, P.O.and P.S.- Uchkagaon, District- Gopalganj
 19. Ravindra Prasad son Kapildeo Prasad, resident of village- Kotawan, P.O.- Jadopur Dukhharan, P.S.- Jadopur, District- Gopalganj
 20. Madhuri Kumari daughter of Brij Ray, resident of village- Masan Thana, P.O. and P.S.- Yadopur, District- Gopalganj
 21. Ram Sharan Ram son of Jawahir Ram, resident of village- Bhathwan Roop, P.O.- Shishwan, P.S.- Kuchaykot, District- Gopalganj
 22. Santosh Singh son of Haridayal Singh, resident of village- Kala Matihaniyan, P.O. and P.S.- Bishambharpur, District- Gopalganj
 23. Prabhu Ram son of Chhathu Ram, resident of village- Pithauri, P.O.- Udwant Rai Ka Bangra, P.S.- Thawe, District- Gopalganj
 24. Kapildev Chaudhary son of Sitaram Chaudhary, resident of village and P.O.- Dharamparsa, P.S.- Manjha, District- Gopalganj

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25. Daroga Ram son of Late Lalji Ram, resident of village and P.O.- Gamhari, P.S.- Baikunthpur, District- Gopalganj
 26. Rama Shankar Singh son of Late Lal Bihari Singh, resident of village- Ekderwan, P.O.- Jamsar Bazar, P.S.- Uchkagaon, District- Gopalganj
 27. Ram Kewal Ram son of Jamuna Ram, resident of village- Deoria, P.O.- Bagahi Bazar, P.S.- Kateya, District- Gopalganj
 28. Laxmi Devi wife of Ramashankar Chaudhary, resident of village- Shekh Parasa, P.O. and P.S.- Manjha, District- Gopalganj
 29. Krityanand Pandey son of Late Devata Pandey, resident of village- Amawa Vijayipur, P.O.- Rampur Daud, P.S.- Kuchaykot, District- Gopalganj
 30. Basanti Devi Wife of Sri Harendra Prasad, resident of village- Belwan Brit, P.O.- Khajuri, P.S.- Kuchaikot, District- Gopalganj
 31. Harendra Prasad son of Mangaru Sah, resident of village- Bikrampur, P.O.- Ratanpur, P.S.- Gopalpur, District- Gopalganj
 32. Bhrigunath Rai son of Vishwanath Rai, resident of village- Aajmi Nagar, P.O.- Dumra, P.S.- Mohammadpur, District- Gopalganj
 33. Umesh Chaudhary son of Raj Bali Chaudhary, resident of village- Shyampur, P.O.- Rampur Daud, P.S.- Kuchaykot, District- Gopalganj
 34. Jitendra Kumar Singh son of Manager Singh, resident of village- Kala Matihaniyan, P.O. and P.S.- Bishambharpur, District- Gopalganj
 35. Poonam Kumari daughter of Ram Kalap Ram, resident of village- Semrahi, P.O.- Ahiyapur, P.S.- Vijayipur, District- Gopalganj
 36. Rajendra Prasad son of Mahanth Prasad, resident of village- Khajuriya, P.O. and P.S.- Barauli, District- Gopalganj
 37. Shambhu Prasad sonof Mokhtar Prasad, resident of village and P.O.- Vishunpur, P.S.- Yadopur, District- Gopalganj
 38. Md. Abid son of Khush Mohammad, resident of village- Pet Biraucha, P.O.- Mogal Biraucha, P.S.- Barauli, District- Gopalganj
 39. Rabindra Chaudhary son of Sudama Chaudhary, resident of village- Shyampur, Chaubey Toal, P.S.- Kuchaykot, District- Gopalganj
 40. Harmati Devi wife of Ravindra Chaubey, resident of village- Baliban Sagar, P.S.- Bishambharpur, District- Gopalganj
 41. Vidyawati Devi wife of Chhangur Baitha, resident of village- Paharpur Chhangur, P.O. and P.S.- Kuchaikot, District- Gopalganj
 42. Bhikhari Ram son of Late Hira Ram, resident of village- Mangolpur, P.O.- Sidhwalia, P.S.- Mohammadpur, District- Gopalganj
 43. Paras Nath Hajara, son of Motilal Hajara, resident of village- Mitavi Biraucha, P.O.- Mogal Biraucha, P.S.- Berauli, District- Gopalganj
 44. Ragini Varma wife of Birendra Kumar Varma resident of village- Bathua, P.O.- Dharamparasa, P.S.- Manjha, District- Gopalganj
 45. Baliram Singh son of Sheonath Singh, resident of village- Pipara Khas, P.O. and P.S.- Mirganj, District- Gopalganj
 46. Yadunandan Prasad Rai son of Basudeo Prasad Rai, resident of village- Ajbi Nagar, P.O.- Dumra, P.S.- Mohammadpur, District- Gopalganj
 47. Umesh Yadav son of Nagendra Yadav, resident of village- and P.O.- Yadopur Dukhaharan, P.S.- Yadopur, District- Gopalganj
 48. Malti Devi @ Malti Shriwastava wife of Madhusudan Prasad Srivastava, resident of village and P.O.- Sisai, P.S.- Bhore, District- Gopalganj
 49. Paras Nath Shahi son of Nageshwar Shahi, resident of village- Sisai Tola Sisawa, P.O.- Sisai, P.S.- Bhore, District- Gopalganj
 50. Birendra Kumar Tiwari son of Bigu Tiwari, resident of village- Itahari, P.S.- Rasulpur, District- Saran at Chapra

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51. Dewata Devi wife of Ajay Kumar Tiwari, resident of village & P.O.- Nachap, P.S.- Manjhi, District- Saran at Chapra
 52. Harendra Prasad Thakur son of Late Lutawan Thakur, resident of village & P.O.- Hussepur, P.S.- Ekma, District- Saran at Chapra
 53. Supriya De daughter of Late Amal De, resident of village, P.O. and P.S.- Ekma, District- Saran at Chapra
 54. Dilip Kumar Yadav son of Harishankar Yadav, resident of village- Ekari, P.S.- Ekma, District- Saran at Chapra
 55. Ramchandra Singh son of Ramayan Singh, resident of village- Hansrajpur, P.S.- Ekma, District- Saran at Chapra
 56. Birendra Ram son of Gopal Ram, resident of village- Mathanpura, P.O.- Harpur, P.S.- Ekma, District- Saran at Chapra
 57. Rajni Rani, wife of Ashutosh Tiwary, resident of village- Chhitauni, P.O.- Chhitrawalia, P.S.- Ekma, District- Saran at Chapra
 58. Biresh Ram son of Gopal Ram, resident of village- Mathanpura, P.O.- Harpur, P.S.- Ekma, District- Saran at Chapra
 59. Gyanti Kumari wife of Rama Nand Yadav, resident of village- Hussepur Tola-Ramnagar, P.O. & P.S.- Ekma, District- Saran at Chapra
 60. Tribhuvan Ram son of Atma Ram, resident of village- Hata Bishunpura, P.O. & P.S.- Ekma, District- Saran at Chapra
 61. Mukesh Harijan son of Roshan Harijan, resident of village- Bhulri, P.O. & P.S.- Ekma, District- Saran at Chapra
 62. Anju Singh daughter of Krishna Singh, resident of village- Narahani, P.O.- Harpur, P.S.- Ekma, District- Saran at Chapra
 63. Amarnath Mishra son of Basant Narayan Mishra, resident of village & P.O.- Parasagarh, Uma Shankar More, P.S.- Ekma, District- Saran at Chapra
 64. Nilima Srivastava daughter of Suresh Srivastava, resident of village- Suhai Gajan, P.O.- Suhai Sahpur, P.S.- Baniyapur, District- Saran at Chapra
 65. Sunil Kumar Singh son of Chabila Singh, resident of village- Mathanpura, P.O.- Harpur, P.S.- Ekma, District- Saran at Chapra
 66. Shatruhan Singh son of Shyam Narayan Singh, resident of village & P.O.- Nawatan, P.S.- Ekma, District- Saran at Chapra
 67. Rajeshwar Singh son of Shivpujan Singh, resident of village & P.O.- Jalchar, P.S.- Isuapur, District- Saran at Chapra
 68. Subhas Ram son of Shalagu Ram, resident of village & P.O.- Jalchar, P.S.- Isuapur, District- Saran at Chapra
 69. Kapil Dev Rai son of Rampukar Rai, resident of village- Gunrajpur, P.O.- Jalchar, P.S.- Isuapur, District- Saran at Chapra
 70. Baliram Manjhi son of Satya Narayan Manjhi, resident of village- Chhapiya, P.O.- Dumari, P.S.- Taraiya, District- Saran at Chapra
 71. Mahendra Ram son of Ram Chandra Ram, resident of village- Bhalu, Shankar Dih, P.S.- Taraiya, District- Saran at Chapra
 72. Diwakar Upadhyay, son of Girishdev Upadhyay, resident of village- Kerawan, P.S.- Isuapur, District- Saran at Chapra
 73. Shambhu Kumar son of Late Ramji Yadav, resident of village- Gokhula, P.O. and P.S.- Chiraiya, District- East Champaran at Motihari
 74. Prem Chandra Prasad son of Bunnilal Prasad, resident of village- Gokhula, P.O. and P.S.- Chiraiya, District- East Champaran at Motihari
 75. Sanjay Kumar son of Bagar Rai, resident of village- Mishrauliya, P.O. and P.S.- Chiraiya, District- East Champaran at Motihari

.... Petitioner/s

Versus

1. The State of Bihar through the Chief Secretary, Old Secretariat, Patna

- WEB COPY

NOT OFFICIAL
2. The Principal Secretary, Department of Human Resources Development, Govt. of Bihar, New Secretariat, Patna

3. The Principal Secretary, Department of Personal and Administrative Reforms now known as Department of General Administration, Govt. of Bihar, Old Secretariat, Patna

4. The Director Primary Education, Department of Human Resources Development, Govt. of Bihar, New Secretariat, Patna

5. Director, Mass Education (Jan Shiksha), Department of Human Resources Development, Govt. of Bihar, New Secretariat, Patna

6. The District Magistrate/collector, East Champaran, District- East Champaran at Motihari

7. The District Education Officer, East Champaran, District- East Champaran at Motihari

8. The District Magistrate/Collector, Gopalganj, District- Gopalganj

9. The District Education Officer, Gopalganj, District- Gopalganj

10. The District Magistrate/Collector, Saran at Chapra, District- Saran at Chapra

11. The District Education Officer, Saran at Chapra, District- Saran at Chapra

.... Respondent/s

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Appearance :

For the Petitioner/s : Mr. Nityanand Mishra
For the Respondent/s : Mr. Sanjay Pandey, GP21

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CORAM: HONOURABLE MR. JUSTICE AJAY KUMAR TRIPATHI

ORAL JUDGMENT

Date: 21-04-2016

Writ application is disposed off with a direction upon the respondents that they will decide the claim of the petitioner keeping in mind the decision rendered on 26.02.2016 by Hon'ble Supreme Court of India in SLA (C) No. 32079 of 2015 and other analogous cases.

(Ajay Kumar Tripathi, J)

SKM/-

AFR/NAFR	N.A.F.R.
CAV DATE	
Uploading Date	22.04.2016
Transmission Date	